

DIVISION BENCH
COURT - I

S-1

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1381(KB)2020
IA(IBC)(DIS.)/25(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25TH JUNE 2024

IN THE MATTER OF	UCO BANK VS BUSH TEA CO PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance via video conference/physically

For the Liquidator

Mr. Shaunak Mitra, Adv.

Mr. Dripto Majumdar, Adv.

Mr. Manas Das, Adv.

Mr. Chandan Mohata, Adv.

Mr. Santanu Brahma, CA Liquidator in person

ORDER

1. Ld. Counsel for the Liquidator present.

IA(IBC)(DIS.)/25(KB)2024

2. This is an application filed by the Liquidator seeking directions upon the respondent UCO Bank in regard to the prayer "a and b" in the application.
3. Registry is directed to issue notice to the UCO Bank by speed post and email and place tracking information on record.
4. Reply affidavit be filed within two weeks.
5. Post this matter on **06.08.2024** along with IA 251/2024 and IA 463/2024.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)